

Fourteenth Loksabha

Session : 6

Date : 12-12-2005

Participants : Singh Dr. Akhilesh Prasad, Paswan Shri Ram Vilas, Dev Shri Sontosh Mohan, Chowdhury Smt. Renuka, Singh Dr. Akhilesh Prasad, Meena Shri Namon Narain, Singh Dr. Akhilesh Prasad

Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND
MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of

Shri Sharad Pawar, I beg to lay on the Table –

- (1) A copy each of the Annual Reports (Hindi and English versions) of the Central Agricultural University, Imphal, Manipur, for the years 1993-1994 to 1996-1997, along with Audited Accounts.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3130/05)

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :--

- (1) राष्ट्रीय इस्पात नीति, 2005 की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)

(Placed in Library, See No. LT 3131/05)

- (2) कंपनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :--

(एक) मैंगनीज ओर (इंडिया) लिमिटेड, नागपुर के वा 2004-2005 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मैंगनीज ओर (इंडिया) लिमिटेड, नागपुर का वा 2004-2005 का वारिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 3132/05)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SONTOSH MOHAN DEV): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 2004-2005, along with Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Automotive Research Association of India, Pune, for the year 2004-2005.

(Placed in Library, See No. LT 3133/05)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2004-2005.
- (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3134/05)

(b) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 2004-2005.

(ii) Annual Report of the Instrumentation Limited, Kota, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3135/05)

(c) (i) Statement regarding Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3136/05)

(d) (i) A copy of the Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 2004-2005.

(i) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 2004-2005, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3137/05)

पर्यटन मंत्रालय की राज्य मंत्री (श्रीमती रेनुका चौधरी) : अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :--

(Placed in Library, See No. LT 3138/05 to 3160/05)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND
MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): On behalf of Shri
Taslimuddin, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under section
619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Karnataka Meat and
Poultry Marketing Corporation Limited, Bangalore, for the year 2004-2005.

(ii) Annual Report of the Karnataka Meat and Poultry Marketing
Corporation Limited, Bangalore, for the year 2004-2005, along with
Audited Accounts and comments of the Comptroller and Auditor General
thereon.

(Placed in Library, See No. LT 3161/05)

(2) A copy of the Standards of Weights and Measures (Packaged Commodities) Fourth
Amendment Rules, 2005 (Hindi and English versions) published in Notification No.
G.S.R. 572 (E) in Gazette of India dated the 9th September, 2005 under sub-section (4) of
section 83 of the Standards of Weights and Measures Act, 1976.

(Placed in Library, See No. LT 3162/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National
Dairy Development Board, Anand, for the year 2004-2005, along with
Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of
the working of the National Dairy Development Board, Anand, for the year
2004-2005.

(Placed in Library, See No. LT 3163/05)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS
(SHRI NAMO NARAIN MEENA): I beg to lay on the Table:-

(1) A copy of the Environment (Protection) Third Amendment Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 546 (E) in Gazette of India dated the 30th August, 2005, under section 26 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 3164/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 2004-2005.

(Placed in Library, See No. LT 3165/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Chennai, for the year 2004-2005, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 2004-2005.

(Placed in Library, See No. LT 3166/05)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table a copy of the Food Corporation of India (Staff) (4th Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. EP-7(1)/2005 in Gazette of India dated the 29th October, 2005, under sub-section (5) of section 45 of the Food Corporations Act, 1964.

(Placed in Library, See No. LT 3167/05)
